

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 42**

**C.P. (IB)/68(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES:      **IDBI TRUSTEESHIP SERVICES LIMITED**  
**V/s MR. ADITYA RAHEJA**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Ryan D'souza, Advocate a/w Mr. Zaid Mansuri, Advocate i/b DSK Legal appeared for the Financial Creditor.
2. Ms. Shaila Taware, Advocate appeared for the RP.
3. Mr. Aditya Joby, Advocate i/b Joby Mathew & Associates appeared for the Personal Guarantor.
4. RPs' report is under scrutiny and yet to be listed before this Bench.
5. List this matter on **13.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**